

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-367-2020 (WP)

Domnic Furtado & Others Petitioners
 Versus
State of Goa and Others Respondents

Mr. Shivraj Gaonkar, Advocate for the Petitioners.

Ms. Ankita Kamat, Additional Government Advocate for Respondent Nos. 1 and 2.

Coram:- **M.S. SONAK &**
M.S. JAWALKAR, JJ.

Date:- **2nd December, 2020**

P.C.

Issue notice to the respondents, returnable on 11.01.2021.

2. Ms. Ankita Kamat, the learned Additional Government Advocate waives service for respondent nos. 1 and 2.

3. In addition to usual mode of service, private service is permitted on respondent no. 3.

4. In case any of the respondents wish to file their reply, they may do so by 04.01.2021 by service of advance copy of the same on the learned Counsel for the petitioners.

EV **M.S. JAWALKAR, J.**

M.S. SONAK, J.